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by the Departments and their advice were sought from time to time while preparing and formulating the Draft Plan. The Planning Board have made a significant contribution in formulating various projects and programmes under different sectors.

Maharashtra.-State Planning Board considered and approved the Draft Fifth Five Year Plan of Maharashtra State and gave guidance to District Planning Board in the formulation of Fifth Five Year Plan of each district.

Gujarat.—Draft Fifth Five Year Plan was finalised before the Board started functioning but Annual Plan (1974-75) was considered by the Board. At the draft stage it guided the formulation of Tribal Area sub-plan and has initiated preparation of contingency plan and plan for Drought Prone Areas.

Assam .--- Planning Board was responsible for formulating the Draft Fifth Five Year Plan of the State.

Manipur.—The State Planning Board was not constituted at the time of the formulation of Fifth Five Year Plan.

Meghalaya .- The Board has been intimately associated with the formulation of plan proposals for the State and these were finalised in consultation with the Board.

Nagaland .--- The Planning Board formulated guidelines and priorities for the Fifth Plan. The Draft Plan was finalised by the Board before presentation to the Planning Commission.

Tripura.-In formulating the Fifth Five Year Plan of the State, the State Planning Board has discussed at length the overall strategy of development of Tripura. They have considered the priorities of sectoral planning within the frame work of National Plan and advised the Government to draw up plans keeping in view the structural imbalance of Tripura's economy. They have also suggested the outlays as would be necessary for the Heads of Development during the Fifth Five Year Plan period.

(b) Yes, Sir.

(c) The ceiling of expenditure approved by the Planning Commission for 'the strenghtening of Planning machinery in the States referred to above is indicated below:

State	1972-73	1973-74	1974-75
Maharashtra	89,900	1,00,000	*
Gujarat	•••	2,69,000	1,72,300
Assam	•••	1,78,875	*
Manipur	•••	71,400	*
Meghalaya		32,100	*
Nagaland		1,28,150	3,05,000
Tripura	•••	7,300	*
West Bengal	*	*	*

*Proposals under consideration.

Disbursement of expenditure will depend on the actual expenditure incurred by the State Governments on the items approved by the Planning Commission and their furnishing of accounts in the prescribed manner.

1472. [Transferred to the 26th August, 1974].

Distribution of cement

1473. SHRIMATI MARGARET ALVA: Will the Minister of INDUSTRIAL DEVE- | MINISTRY OF INDUSTRIAL

LOPMENT AND SCIENCE AND TECH-NOLOGY be pleased to state:

(a) the quotas of cement fixed for the States and Union Territories for the period from July, 1973 to June, 1974 and July, 1974 to June, 1975; and

(b) the despatches so far made periodwise?

THE DEPUTY MINISTER IN THE DEVE

Written Answers

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LOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b) A statement showing the quotas of cement fixed for and the despatches made to the States/Union territories for the period July, 1973 to June, 1974 and quotas fixed for the quarter July, 1974 to September, 1974 is attached. The figures

of despatches for the period July, 1974 to September, 1974 are not yet available. No annual quota for the year July, 1974 to June¹ 1975 has been fixed; allocations will be made quarterly after taking into account the despatches in the earlier quarter and anticipated production of cement in the ensuing quarter.

		Statement July '73 to June 74		(Figures in '000 tonnes) Allocation for the period July 74 to	
SI. No.					
		Allocation	Despatches	September 74	
NO	RTH				
1.	Delhi	606	361	144	
2	Uttar Pradesh	2666*	1817	385	
3.	Haryana	346	336	85	
4.	Jammu & Kashmir	89.5	77	22	
5.	Chandigarh	55	52.6	13	
6.	Rajasthan	413.5	378	97.5	
7.	Himachal Pradesh	73.5	47	18	
8.	Punjab	451	302	110	
EAS	т				
9.	Assam	156.6	77	40	
10.	Bihar	697	695	170	
11.	Orissa	250	249	64	
12.	West Bengal	841.4	667	205	
13.	Manipur	19.5	11.3	5	
14.	Nagaland	18.4	9.5	5.4	
15.	Tripura	23.4	16.5	5.5	
16.	Meghalaya	30.6	20.8	8	
17.	Mizoram	5.2	3.5	1.5	
8.	Arunachal Pradesh	0.7	0.5	0.2	
WES	т				
9.	Gujarat	1131.1	1031	290	
20.	Maharashtra	1527.6	1338	374	
21.	Madhya Pradesh	441.7	605	107.5	
22.	Goa, Diu, & Daman Dadra Nagar Haveli & Lakshadweep	59.1	45	16.7	
SO U	ТН				
23.	Andhra Pradesh	829.1			
24.	Tamil Nadu	1187	842	203	
5.	Karnataka	697.6	1105	278	
6.	Kerala	503	637	168.5	
7.	Pondicherry	23.6	407	123.8	
	Andaman & Nicobar Islands	10.5	22.1 7.3	6 3.3	
	TOTAL	13153.3	11159.60	2949.90	

*Including ad hoc quota of 10 lakh tonnes.

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